

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1709  
ANSWERED ON:06.03.2000  
ASSAM GAS CRACKER PROJECT TO R.I.L.  
MONI KUMAR SUBBA;RAJEN GOHAIN

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Government had entrusted the Assam Gas Cracker Project to Reliance Industries Limited, in 1995;
- (b) if so, the details thereof including cost of the project and its contemplated production capacity;
- (c) the progress, if any, made in setting the project and the reasons for delay, if any;
- (d) whether the Government propose to entrust the project to Indian Oil Corporation, Oil and Natural Gas Corporation or Oil India Limited operating in the region; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

- (a) to (c) The Assam Industrial Development Corporation, a State Government of Assam Undertaking formed a joint venture with M/s Reliance Assam Petrochemicals Ltd. in 1995 to implement the Assam Gas Cracker Project with production capacity of 3 lakh Tonnes of Ethylene per annum. Reliance Assam Petrochemicals Ltd have taken initial steps such as Environmental Impact Assessment study, discussions with process licensors and technology suppliers etc. The Government of Assam and M/s Reliance Assam Petrochemicals Ltd are in the process of finalising the site for location of the project. Feedstock Supply Agreement between Oil India Ltd. and Reliance Assam Petrochemicals Ltd has been concluded in all respects except for issues relating to Liquidated Damages. The estimated cost of the project is about Rs.3600 crore and the project is expected to be commissioned in 44 months after finalisation of the Feedstock Supply Agreement(s) and acquisition of land.
- (d) No, Sir.
- (e) Does not arise.